

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 106**  
**(IB)-210(PB)/2019**

**IN THE MATTER OF:**

Sanjay Bahl and Sangeetha Bahl

.... Applicant/petitioner

Vs.

Umang Realtech Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 18.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner/Applicant : Mr. Rahul Bangia, Adv.

For the Respondent(s) : -

**ORDER**

For order see, CP. No. (IB)-376(PB)/2019

18.03.2019  
Ritu Sharma